



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

**1st Floor, ICADR Building, Plot No. 6, Vasant Kunj Institutional Area Phase – II,
New Delhi – 110070 Tel No. 011-26897948/49**

PUBLIC NOTICE

18.09.2015

(Against “Saga Trip Marketing Solution Private Limited” and “DSR Electronics and Financial Services Private Limited”)

Whereas it has been reported that one “**Saga Trip Marketing Solution Private Limited**” stated to be operating from the addresses viz. 280, Saraswati Nagar, Near Badera Complex, Hingoli – 431513, Maharashtra / Flat No. 2, Swapnil Apartment, Behind Maratha Samaj Mandal, Sangli – 416416, Maharashtra / Ram Nagar, Plot No. 521, CBS Road, Hingoli, Maharashtra AND one “**DSR Electronics and Financial Services Private Limited**”, stated to be operating from 17, Palkhivala Building, 5th Floor, 296 Shahid Bhagat Singh Road, Fort, Mumbai-400001, Maharashtra / Office No. L-237, Ground Floor, Dream The Mall, LBS Marg, Bhandup West, Mumbai- 400078, Maharashtra / 5, Arihant 83/89, Bora Baazar Street, Fort, Mumbai - 400001, Maharashtra, are issuing application forms, collecting funds from general public and issuing receipts bearing the name and logo of Swavalamban and PFRDA. These entities are also reported to be using the National Emblem and PFRDA logo on their websites.

It is hereby informed that PFRDA has not authorized any of the aforementioned entities to display the PFRDA’s logo or the National Emblem either on its website or on any other document, nor have such entities been authorized by PFRDA, in any manner to operate the Swavalamban Scheme. Further fresh enrolment under the Swavalamban scheme has been discontinued on the directions of the Government of India w.e.f 01st April 2015.

General public desirous of participating in the NPS are hereby advised to exercise caution and not to deal with or give any contribution or documents to **Saga Trip Marketing Solution Private Limited** and **DSR Electronics and Financial Services Private Limited**, or any of its officers, employees in any manner and to deal only with such entities, as are registered with PFRDA as Aggregators or as Points of Presence, details of which can be had from the website of PFRDA i.e. www.pfrda.org.in or by calling at our toll free call centre number 1800 110 708. Details regarding NPS are also available on website, www.npstrust.org.in

PFRDA shall not be liable for any loss suffered by any person on account of any dealings with unauthorized entities/individuals which shall be at their sole risk. Members of the general public are also requested to report to the grievance Cell of PFRDA of such unauthorized activities as specified above by writing to grc@pfrda.org.in or at the address of PFRDA.

This notice is issued in the interest of general public.

**(Ashish Kumar)
General Manager**

For and on behalf of PFRDA